

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10-03-2021 AT 12.30 P.M THROUGH VIDEO
CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/767/2020
IN
PETITION NUMBER : CP/301/2020
NAME OF THE PETITIONER : Gleneagles Development Pvt Ltd
NAME OF THE RESPONDENTS : Dr. Ravindranath Kancherala & others
UNDER SECTION : Sec 45, Arbitration & Conciliation Act 1996

ORDER

Learned Senior Counsel Mr. R. Sankaranarayanan and Learned Counsel Mr. Arun Karthick Mohan for the Applicant is present.

Learned Senior Counsel Mr. P.S. Raman and Learned Counsel Mr. T.K. Bhaskar for the Respondent is present.

At request of all the parties, list the matter on **09.04.2021** at **12.00 Noon** for hearing.

The application in respect of Contempt/5/2020 shall be taken up as first matter for hearing.

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(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-

(R. SUCHARITHA)
MEMBER (JUDICIAL)